Sanskrit as a third language

†1592. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Sanskrit has been declared as a third elective language in Kendriya Vidyalayas;
 - (b) if so, since when and the details thereof; and
 - (c) by when Sanskrit language would be taught as a third language?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) As per a decision in the 99th Board of Governors meeting held on 27.10.14 all students of Kendriya Vidyalayas (classes VI to VIII) study Sanskrit as the third language in the Kendriya Vidyalayas.

Text books in violation of NCF

1593. SHRI DEREK O BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any action has been taken against States where textbooks are in violation of the National Curriculum Framework (NCF);
 - (b) if so, the details thereof; and
 - (c) the number of complaints received by Government in this matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The National Curriculum Framework (NCF)-2005 developed by the National Council of Educational Research and Training (NCERT) sets the guidelines for syllabi and textbooks at all the school stages in the country and is suggestive in nature. Education is a subject in the Concurrent List of the Constitution and implementation of School Education lies primarily with the State Governments. States/UTs are free to adopt syllabi and textbooks based on NCF-2005 or develop their own syllabi and textbooks within the constitutional framework.

Discretionary powers of VC of University of Hyderabad

1594. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 3206 given in the Rajya Sabha on 22nd December, 2014 and state:

[†]Original notice of the question was received in Hindi.